

form to. The States have been revising their laws in the light of these guidelines. Increasing attention is being given to streamline the implementing machinery to cope with the task of implementation. Popular Committees are being set up in certain areas to assist the official machinery in the task. It is proposed to further re-organise the implementing apparatus in the light of experience.

**Progress of Tiger Sanctuary at Baripada, Mayurbhanj (Orissa)**

7665. SHRI ARJUN SETHI: Will the Minister of AGRICULTURE be pleased to state:

(a) the progress of Tiger Sanctuary at Baripada, District Mayurbhanj, Orissa; and

(b) the total cost of the project and programmes for its completion?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) and (b). The Project Tiger in the Simlipal Tiger Reserve with Headquarters at Baripada has been sanctioned as a 'Central Sector Scheme' at a total cost of Rs. 38,62,000/- for six years i.e. 1973-74 to 1978-79. A Field Director has also been appointed to implement the project.

**Gujarat re Disturbances in the State**  
**Gujarat Re. Disturbances in the State**

7666 SHRI P. M. MEHTA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether attention of Government has been drawn to the press report where the former Chief Minister of Gujarat blamed the Union Food Department for allowing the current disturbances in the State to grow by not releasing the food in time and refusing to remove the ban on inter-State movement of coarse grain at the initial stages;

(b) whether the former Chief Minister has also written a letter, in this regard on 12th February, 1974; and

(c) if so, what are other contents of the letter and the reaction of Government thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE):**

(a) to (c). The Government have seen the report. In his letter dated the 12th February, 1974, the former Chief Minister mentioned, among other things, the food situation in Gujarat, the allocations made from the Central Pool and the further assistance which he envisaged from the Centre. In the Government's reply apart from explaining the various actions taken by the Central Government to improve availability of coarse grains and increased assistance given from the Central Pool, facts regarding certain observations made were also brought to the notice of the former Chief Minister.

**Non-availability of Foodgrains in Bhavnagar and other Areas**

7667. SHRI P. M. MEHTA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether in view of the violence in several parts of Gujarat State the people have not been provided sufficient food in Bhavnagar and some other areas;

(b) if so, what steps are being taken to supply the foodgrains to each district; and

(c) whether the movement of foodgrains in the State is very difficult and people are dying hungry for non-availability of foodgrains?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE):**

(a) to (c). Distribution of foodgrains

to the different districts is the responsibility of the State Government. Gujarat was allotted 50,000 tonnes of foodgrains in January, 1974 and 52,000 tonnes for each month from February to April, 1974 against 36,000 tonnes allotted for December, 1973. In addition, the State Government had also arranged purchase of coarse grains from surplus States. With the removal of inter-State restrictions on the movement of coarse grains and arrival of rabi crops in the market, the availability of foodgrains in the State will improve further.

**Payment of Arrears to non-teaching Staff in Universities in Gujarat**

7668. SHRI P. M. MEHTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Gujarat Government have decided that the merger of pay with D.A. of the non-teaching staff in Universities in the State will be effective from 1st June, 1967 instead of 1st April, 1971;

(b), if so, when the arrears will be paid to them;

(c) whether the arrears will be paid in cash or in certificates; and

(d) whether the staff has demanded that the arrears should be paid in cash?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) to (d). According to the information received from the State Government, the merger of Pay with D.A. of the non-teaching staff in the Universities in the State of Gujarat will be effective for 1st June, 1967 instead of 1st April, 1971. However, arrears are not to be paid for the period from 1-6-67 to 31-12-1967, while arrears for the period from 1-1-68 to 28-2-1974 are to be paid in Government Bonds or Certi-

ificates. The State Government has not received so far any demand from the staff for payment of arrears in cash.

**Uniform Pay Scales for non-teaching staff in Universities**

7669. SHRI P. M. MEHTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any decision in regard to uniform pay scales of non-teaching staff of all Universities has been taken; and

(b) if so, the brief account thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). The pay scales of non-teaching employees of the Central Universities (including their Colleges) are being revised in the light of recommendations of the Third Central Pay Commission. In the case of non-teaching staff of the State Universities, it is for the State Governments to take necessary action in this regard.

**Performance of Wholesale Traders in Wheat**

7670. SHRI P. M. MEHTA:  
SHRI V. MAYAVAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's decision to allow wholesalers to procure the foodgrains have not brought in results as expected by the Government;

(b) if so, whether most of the States did not like this change in the policy;

(c) whether some States have not allowed the wholesalers to purchase the wheat; and

(d) if so, whether under the agreement it was obligatory on the part of a trader to surrender to Government